

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 112

RST.A(IBC)/9(CH)2024

In
CP (IB) No. 299/Chd/Pb/2022
(Dismissed on 06.03.2024)

IN THE MATTER OF:
Bharat Chugh

...Petitioner-Financial Creditor

Versus

Arora Iron And Steel Rolling Mills ...Respondent-Corporate Debtor
Private Limited

Under Section: 7, IBC 2016
Rule: 11 of NCLT, 2016

Order delivered on 06.06.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 15.07.2024.

Sd/-

Court Officer